

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 1- IA 1049 of 2022
In
CP(IB) 420 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of India

.....Applicant

V/s

Eskay K 'N' IT (India) Ltd

.....Respondent

Order delivered on ..01/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Piyush Deshpande, Adv. i/b. Mr. Amir Arsiwala, Adv.
a/w. Ms. Farzeen Pardiwala, Adv.
For the RP : Mr. Atul Sharma, Adv.

ORDER

IA 1049 of 2022

Learned Counsel for RP Mr. Sharma appears on advance notice, and accepts notice on behalf of the respondent no. 1.

Issue Notice to other respondents nos. 2 to 8.

List on 04.01.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**